

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 101
Appeal No. 07/252/JPR/2023
Under Section 252 of
Companies Act, 2013

In the matter of:

Pavan Kumar

...Appellant

Versus

The Union of India, MCA through RoC

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

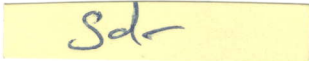
For the Appellant : Raghuvir Punia, CA

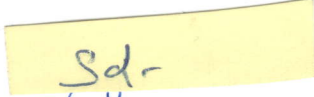
For the Respondent : Pooja Singh, JTA

ORDER

Heard Mr. Raghuvir Punia, CA appearing on behalf of the Appellant. Ms. Pooja Singh, JTA appearing on behalf of the RoC accepts/ waives formal notice and seeks time to file reply.

Reply, if any, may be filed within a week with advance copy to the opposite counsel. List the matter on 27.03.2023.


(Prasanta Kumar Mohanty)
Technical Member


(Deep Chandra Joshi)
Judicial Member

March 16, 2023